\*318. [The questioner (Shri T. V. Anandan) was absent. For answer, vide col. 2521 infra]

\*319. [The questioner (Shri Rajnarain) was absent. For answer, vide col. 2521 infra]

## रेल कर्मचारियो द्वारा 'नियमान्सार कार्य का श्रान्दोलन

\*320 श्री विमलकुमार मन्नालालजी चोरड़िया क्या रेल मत्री यह बताने की कृपा करेगे कि

- (क) रेल कर्मचारियो द्वारा हाल में 'नियमानुसार कार्य' के ग्रान्दोलन को प्रारम्भ करने के परिणामस्वरूप रेलवे को कितनी क्षति हुई ; श्रार
- (ख) कर्नचारियो की क्या क्या मागे थी स्रोर उनमें से कौन कौन सी कब कब स्वीकार की गई ?

## †['Work to Rule Campaign by Railway Employees

\*320. SHRI V. M CHORDIA: Will the Minister of RAILWAYS be pleased to state:

- (a) the extent of loss suffered by the Railways as a result of recent 'work to rule' campaign started by the Railway employees; and
- (b) the details of the demands of the employees and which of the demands were accepted and when they were accepted?]

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS PARIMAL GHOSH) (SHRI (a) Presumably the reference is to the 'work to Rule' campaign resorted to by certain Station Masters and Assistant Station Masters during December, 1966 If so no loss has been reported by any Railway Administration.

(b) A statement has already been laid on the Table of the Sabha in reply to his Unstarred Question No. 610 answered on 1-12-1966, giving the decision of the Government on the various demands of the Station Masters and Assistant Station Master.

‡[रेल मत्रालय मे राज्य मंत्री (श्री परिमल घोष) (क) सम्भवतः ग्राशय दिसम्बर, 1966 मे कुछ स्टेशन मास्टरो ग्रीर सहायक स्टेशन मास्टरो द्वारा किथे गये "नियमानुसार काम" ग्रान्दोलन से है। यदि ऐसी बात है, तो किसी भी रेल प्रशासन से क्षति की कोई रिपोर्ट नही मिली है।

(ख) 1 दिसम्बर, 1966 को माननीय सदस्य द्वारा पूछे गये अताराकित प्रश्न सख्या 610 के उत्तर में एक बयान सभा-पटल पर पहले ही रखा जा चुका है जिसमें स्टेशन मास्टरो तथा सहायक स्टेशन मास्टरो की विभिन्न मागो पर सरकार के विनिश्चयो का उल्लेख है।

## क्या श्रीमन् यह बतायेगे कि इसके सम्बन्ध में जब भूतपूर्व रेलवे मती, श्री पाटिल साहब से श्री ग्रटल बिहारी वाजपेयी मिले थे ग्रीर

श्री विमलकुमार मञ्जालालजी चौरडिया:

श्री ग्रटल बिहारी वाजपेयी मिले थे ग्रौर उन्होंने उनको जो ग्राश्वासन दिये थे, उनका कोई रिकार्ड क्या कार्यालय में विद्यमान है ग्रौर यदि है तो उन ग्राश्वासनो के ग्रनुरूप क्या क्या कार्यवाही की गई ?

shri Parimal Ghosh: So far as the record is there, there has been no assurance given by Mr. Patil in this connection, but we have received certain demands in connection with the station masters and assistant station masters. Most of the demands have been gone into and, excepting in one case, so far the channel of promotion is framed by the General Manager. The question now is that we are trying to find out some other procedure so that a unified system of promotion could be arranged, and the matter is still under consideration.

श्री विमलकुमार मन्नालालजी चौरड़िया : क्या श्रीमन यह बतलायेगे कि यह जो चैनल ग्राफ प्रोमोशन के बारे में ग्रापने बताया कि इसके लिये हम विचार कर २३ है, क्या इसके लिये कोई कमेटी बना दी गई है या बनाई जाने वाली है और कब तक इसमें निर्णय होने की सभावना है ?

GHOSH: SHRI PARIMAL The matter is still under consideration and if it is found that a Committee is necessary, definitely a Committee will be set up for that purpose.

श्री विमलक्मार मन्नालालजी चौरड़िया: काफी अरसा हो चका है, इसको 8-9 महीने हो गये है स्रभी तक यह विचाराधीन है, मैं कुछ इसमें निश्चितता चाहुंगा । क्या श्राप यह बताने का कष्ट करेंगे-चाहे कमेटी बनाएं या कुछ बनाएं--उनके रूल्स के बारे में, रिवीजन के बारे में, प्रमोशन के बारे में कब तक फाइनल हो सकेगा ?

SHRI PARIMAL GHOSH: Well, I think in about three or four months' time we can be in a position to give the exact position of what we are going to do in this matter.

SHRI D. THENGARI: How many station masters and assistant station masters were proceeded against for this work-to-rule campaign after its withdrawal? How many cases were withdrawn? And is it not a fact that the work-to-rule programme does not amount to indiscipline? As such, will the Government categorically state that those who resort to the work-to rule programme, against them no disciplinary action would be taken?

SHRI PARIMAL GHOSH: Yes, Sir, it is a fact that the work-to-rule order has been withdrawn. No action has been taken against any station master or assistant station, master. And wherever there has been an order of transfer, instructions have been issued to go into that matter and to see if any inconvenience has been caused because of the transfer, so that these inconveniences are removed. No action against any station master has been

भिलाई इत्पात कारखाना देखने दाला के लिये ग्रादेश

\* 321. श्री निरजन वर्मा क्या इस्पात, खान ग्रीर धातु मंत्री यह बताने की कृपा करेगे कि :

- (क) क्या यह सच है कि सरकार ने ऐसे प्रतिबन्ध लगा रखे है कि केवल कार रखने वाले व्यक्तियों को ही मध्य प्रदेश में भिलाई इस्पात कारखाने को देखने की ग्रनमति दी जायेगी ; ग्रौर
- (ख) यदि हा, तो उन श्रादेशों का ब्यौरा क्या है ?
- †[Orders for visitors to Bhilai Steel PLANT

\*321. SHRI NIRANJAN VARMA: Will the Minister of STEEL, MINES AND METALS be pleased to state:

- (a) whether it is a fact that Government have put restrictions to effect that only those visitors own cars will be allowed to see the Bhilai Steel Plant in Madhya Pradesh; and
- (b) if so, the details of those orders?

THE MINISTER OF STEEL, MINES AND METALS (DR. M. CHARNNA READDY): (a) No, Sir.

(b) Does not arise.

🗜 इस्पात, खान स्रोर धातु मंत्री (हा० एम॰ चन्ना रेड्डी) : (क) जी, नहीं।

(ख) प्रश्न नही उठता ।

श्री निरंजन वर्मा : श्रीमन, वया यह बताने का वप्ट करेगे कि कोई स्पेसिफिक इन्स्टेन्स कि कई एम० पी० वहा पर गए

<sup>†[ ]</sup> English trnslation.

<sup>‡[]</sup> Hindi translation.